

GOVERNMENT OF INDIA  
MINISTRY OF EXTERNAL AFFAIRS  
**RAJYA SABHA**  
**UNSTARRED QUESTION NO- 1350**  
ANSWERED ON- 11/12/2025

**STATUS OF DIPLOMATIC RELATIONS WITH U.S.A**

1350. SHRI C. VE. SHANMUGAM

Will the Minister of EXTERNAL AFFAIRS be pleased to state :-

- (a) the present status of our diplomatic relations with the USA in the wake of change due to operation Sindoor;
- (b) whether the executive orders issued by the US President have any effect on Indians living in America;
- (c) if so, the details thereof;
- (d) whether there is any change perceived in the trade with USA;
- (e) if so, the details thereof; and
- (f) the steps taken by Government to protect the Indians living in USA and also to have trade negotiations favouring Indian industries?

**ANSWER**

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS  
(SHRI KIRTI VARDHAN SINGH)

(a to f) India and the U.S. share a comprehensive global strategic partnership covering cooperation across trade, energy, defence and technology domains.

A few of the Executive orders issued by the President of the United States such as those on illegal migration, reciprocal tariffs and visas have implications for India. The concerned Ministries / Departments of Government of India are seized of the Executive Orders and remain engaged with their U.S. counterparts to address these issues.

As far as India-U.S. trade is concerned, on 31 July 2025, the U.S. imposed reciprocal tariffs, invoking national emergency authorities under the International Emergency Economic Powers Act (IEEPA), on certain goods exported by most countries, including India. Further, on 27 August 2025, an additional 25% ad valorem duty was applied on select Indian exports under IEEPA in response to India's importation of Russian oil. However, several goods and services, including crude oil and petroleum products, pharmaceuticals, bullion, certain electronic items, precious metals, critical minerals, resins and plastics, agricultural products, and IT services, among others, have not been subject to tariffs.

Government remains in close consultation with Indian exporters and industry to assess their feedback on the implications of the U.S. measures. Engagement with the United States is ongoing, including through negotiations aimed at concluding a mutually beneficial, multi-sector Bilateral Trade Agreement (BTA).

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